

in respect of Kendriya and Navodaya Vidyalayas in Gujarat during the last three years is as under:

KENDRIYA VIDYALAYAS

Head	Rupees Crores		
	1995-96	1996-97	1997-98
(a) Pay & Allowances	8.11	9.59	13.49
b) Construction Works	1.77	0.24	1.43
c) Others	0.45	0.54	0.60
Total:	10.33	10.37	15.82

NAVODAYA VIDYALAYAS

Operational	2.75	2.91	3.85
Construction	2.36	6.38	1.51
	5.11	9.29	5.36

(b) to (d) The information is being collected and would be laid on the Table of the House.

Liberalisation of Visa Rules

3197. SHRI RAJENDRA AGNIHOTRI:
SHRI PANKAJ CHOUDHRY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to liberalise the visa rules for the promotion of tourism in the country; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) Government of India follows liberal visa policy for promotion of tourism. Indian Missions abroad have been delegated powers to grant six months' multi-entry visa to the foreigners desirous of coming to

India for tourism. In addition, foreign tourists in group of four or more arriving by air or sea, sponsored by recognised Indian Travel Agencies and with a pre-drawn itinerary, are also granted Group Tourist Visa on arrival for a specified period of time on the written request of the Travel Agencies presented to the Immigration Officer giving full personal and passport details of the group members.

Ban on Lotteries

3198. SHRIMATI MINATI SEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have initiated to open a discussion with Chief Ministers of various States to impose ban on lotteries;

(b) if so, the details thereof; and

(c) if not, the time by which a meeting in this regard is likely to be convened?